GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 2744 TO BE ANSWERED ON 14th March, 2016

Unrecognised Schools

2744. SHRI SANJAY KAKA PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has made any study to identify the unrecognised schools being run unabatedly in urban areas of the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has taken/ proposes to take measures to check the mushrooming of such schools in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) & (b) : National University of Educational and Planning and Administration (NUEPA) annually collects information in the form of Unified District Information System for Education (UDISE) on various educational indicators including the information on unrecognised schools in urban areas. The statement showing state-wise details on unrecognised schools in urban areas are given at Annexure.

(c) & (d) The schedule to Right of the Child to Free and Compulsory Education (RTE) Act 2009, envisages for Norms and Standards for establishing a school. The State Governments/Union Territory Administrators are the appropriate authority to ensure effective compliance with the norms specified under the RTE Act, 2009. Section 18 & 19 of the RTE Act, 2009 provides that no school shall, after the commencement of this Act, be established or function without obtaining a certificate of recognition from the appropriate authority.

In order to safeguard the interests of students, Section 18 of the RTE Act 2009 provides that, any order of withdrawal of recognition from a school shall contain a direction as to which of the neighbourhood school, the children studying in the derecognized school, shall be admitted.

ANNEXURE AS REFFERRED IN THE REPLY OF THE PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2744 FOR 14TH MARCH, 2016 BY SHRI SANJAY KAKA PATIL REGARDING UNRECOGNISED SCHOOLS.

State Name	Unrecognised Schools
ANDHRA PRADESH	404
ARUNACHAL PRADESH	1
ASSAM	159
BIHAR	1,032
CHHATTISGARH	1
HARYANA	150
JHARKHAND	988
KERALA	294
MAHARASHTRA	297
MANIPUR	20
MEGHALAYA	5
ORISSA	428
PUNJAB	88
RAJASTHAN	7
TAMIL NADU	19
TRIPURA	2
UTTAR PRADESH	16
UTTARANCHAL	20
WEST BENGAL	509
INDIA	4,440

The state-wise details on unrecognised schools in urban areas.

Source: UDISE:2013-14
